

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

HYDERABAD

Sub:- High Court for the State of Telangana – Nominations of all the I Additional District Judge from each District except I Addl. Chief Judge, City Civil court and the Addl. Chief Judge, City Small Causes Court, Hyderabad and 9 Magistrates of Juvenile Justice Board of each District for the State of Telangana, and one officer in the cadre of Senior Civil Judge, who are dealing with the POCSO/ Children's Cases, for participating in the Judicial Colloquium on 'Anti-Human Trafficking' on 17.08.2019 (Saturday) at the Telangana State Judicial Academy, Secunderabad – Issued – Reg.

Ref: Letter in ROC.No.1026/2019/TSJA - Sec'bad, dt: 06.08.2019, from the Director, Telangana State Judicial Academy.

ORDER: ROC.NO. 450/SO/2019, DATED 13.08.2019

The Hon'ble High Court has been pleased to nominate all the I Additional District Judge from each District except I Addl. Chief Judge, City Civil Court and the Addl. Chief Judge, City Small Causes Court, Hyderabad and 9 Magistrates of Juvenile Justice Board of each District for the State of Telangana, and one officer in the cadre of Senior Civil Judge, at Hyderabad who are dealing with the POCSO/ Children's Cases, for participating in the Judicial Colloquium on 'Anti-Human Trafficking' on 17.08.2019 (Saturday) at the Telangana State Judicial Academy, Secunderabad.

The Officers, who are nominated, are instructed to report at the Academy on Saturday, 17.08.2019 by 8.00 a.m.


REGISTRAR GENERAL
13/8/19.

To

1. All the Unit Heads in the State with request to communicate the same to the Officers nominated in Your Unit.
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)

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